

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-504
IB-625/ND/2021
IA/5921/2023

IN THE MATTER OF:

Dhawal Construction Co.

.....Applicant

Vs.

Dhingra Jardine Infrastructure Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 12.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Swaralipi Deb Roy, Mr. Rajat Chaudhary, Advs. in
IA/5921/2023
For the Respondent : Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr. Ankit
Sharma, Mr. Varun Pandit, Mr. Yash Dhawan, Advs.
for R 2 to R 5

ORDER

IA/5921/2023:-

Ld. Counsel on behalf of the Applicant is present. Ld. Counsel on behalf of the non Applicant is present and sought further time to file their reply. Reply be filed within a period of one week and should be brought on record. List this application on **20.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)